

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

25. IA 1444/2024 In C.P.(IB)-997(MB)/2022

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 23.04.2024**

**NAME OF THE PARTIES: - Mahavir Steel Industries Ltd**  
**V/s**  
**Vir Electro Engineering Private Limited**  
**IN THE MATTER OF**  
**Mahavir Steel Industries Ltd**  
**V/s**  
**Vir Electro Engineering Private Limited**

**Section: 12A U/s 9 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA.No.1444/2024**: - Adv Komal Tripathi appeared for the Applicant through VC. None appeared for the Respondent. At request for the counsel for the applicant, list this matter on **06.06.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**